

- (iii) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Garden Reach and Shipbuilders and Engineers Limited (GRSE), for the year 2009-2010. [Placed in Library. See No. L.T. 172/15/09]
- (iv) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Mazagon Dock Limited (MDL), for the year 2009-10. [Placed in Library. See No. L.T. 171/15/09]
- (v) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Goa Shipyard Limited (GSL), for the year 2009-2010. [Placed in Library. See No. L.T. 168/15/09]
- vi) Memorandum of Understanding between the Government of India (Ministry of Defence, Department of Defence Production) and the Bharat Electronics Limited (BEL), for the year 2009-2010. [Placed in Library. See No. L.T. 169/15/09]

(MR. DEPUTY CHAIRMAN in the Chair)

Special order of Ministry of Home Affairs relating to the Government of Karnataka for the financial years (2003-2009)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Sir, I lay on the Table, under sub-section (3) of Section 12 of the Governors (Emoluments, Allowances and Privileges) Act, 1982, a copy (in English and Hindi) of the Ministry of Home Affairs Special Order dated the 18th June, 2009, increasing *ex-post facto* the amount under various heads of Schedule-II to the Governors (Allowances and Privileges) Rules, 1987, relating to the Governor of Karnataka for the financial years, 2003-2004, 2004-2005, 2005-2006, 2006-2007, 2007-2008 and 2008-2009. [Placed in Library. See No. L.T. 43/15/09]

Outcome Budget (2009-10) of the Ministry of Textiles

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Sir, I lay on the Table a copy (in English and Hindi) of the Outcome Budget for the year 2009-10 of the Ministry of Textiles. [Placed in Library. See No. L.T. 115/15/09]

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में राज्य मंत्री (श्री अजय माकन) : महोदय, मैं निम्नलिखित प्रस्ताव करता हूँ:

“That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963 (19 of 1963), this House do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, one Member from amongst the Members of the House, to be a member of the Committee on Official Language, in the vacancy caused due

to the resignation of Shri Digvijay Singh from the membership of Rajya Sabha *w.e.f.* the 5th April, 2009.”

The motion was adopted.

MOTION FOR ELECTION TO THE COFFEE BOARD

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): Sir, I move the following Motion:

“That in pursuance of clause (b) of sub-section (2) of Section 4 of the Coffee Act, 1942 (VII of 1942), read with sub rule (1) of Rule 4 of the Coffee Rules, 1955, this House do proceed to elect, in such manner, as the Chairman may direct, one Member from amongst the Members of the House, to be a member of the Coffee Board, when it is reconstituted on the expiry of its present term on the 10th July, 2009.”

The motion was adopted.

MOTION FOR ELECTION TO THE CENTRAL SILK BOARD

THE MINISTER OF TEXTILES (SHRI DAYANIDHI MARAN): Sir, I move the following Motion:

“That in pursuance of clause (c) of sub-section (3) of Section 4 of the Central Silk Board Act, 1948 (LXI of 1948), read with sub-rule (1) of Rule 5 of the Central Silk Board Rules, 1955, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Central Silk Board.”

The motion was adopted.

MATTERS RAISED WITH PERMISSION

Damage caused due to release of water from Ranganidi Dam of Bhutan

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, the Brahmaputra is an ancient civilization of our country which is today under great threat due to the construction to the big river dam in neighbouring State, and in the Bhutan Kingdom. Sir, the release of excess water from the Kurichhu river dam of Bhutan is responsible for the floods in Nalbari, Rongia, Baksa and Barpeta districts of Assam. Sir, the release of excess water from Ranganidi dam is equally responsible for the floods in Dhemaji, Dhakuana and Lakhimpur districts of Assam. Sir, now, the construction of new big interstate dam, lower Subansiri hydro-electrical project, creating threat to the State of Assam and the other States of the North-Eastern Region. Sir, the proposed dam site is 2.3 kilometres upstream of Gerukamukh village of Dhemaji district of Assam. Sir, 160-meter high dam will submerge 3436